

[Translation]

MR. SPEAKER : Give them the statement. Provide them a copy of the statement.

(Interruptions)

[English]

PROF. MADHU DANDAVATE : Does it appeal to your reason ?

(Interruptions)

[Translation]

MR. SPEAKER : I did whatever you wanted, You said that this issue should be taken up in the evening, I agreed. Now I will not say anything. You said that the matter should be taken up in the evening and I allowed that. I gave you five hours.

(Interruptions)

[English]

PROF. MADHU DANDAVATE : I have not said 'today' I said 'tomorrow'...
(Interruptions).

[Translation]

MR. SPEAKER : Yes, it has happened a number times.

(Interruptions)

[English]

PROF. MADHU DANDAVATE : This is not fair. Has it ever been done in this House ? (Interruptions).

MR. SPEAKER : We have done it so many times on the advice of the House.

(Interruptions)

PROF. MADHU DANDAVATE : It might have been done on political matters which have been continuing for a long time. This is a financial matter...
(Interruptions)

MR. SPEAKER : I have given you five hours.

(Interruptions)

MR. SPEAKER : Shri P. Chidambaram.

12.15 hrs.

ARMS (AMENDMENT) BILL*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : I beg to move for leave to introduce a Bill further to amend the Arms Act, 1959.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Arms Act, 1959."

The motion was adopted

SHRI P. CHIDAMBARAM : I introduce the Bill.

STATEMENT Re ARMS (AMENDMENT) ORDINANCE, 1988

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Arms (Amendment) Ordinance, 1988 [Placed in Library. See No. LT. 6328/88].

PROF. MADHU DANDAVATE (Rajapur) : This is a financial matter which has been dealt with in a cavalier manner...
(Interruption) You are setting a bad precedent.

(Interruptions)**

MR. SPEAKER : Not allowed.

(Interruptions)**

MR. SPEAKER : I have given you time and still you say like this.

(Interruptions)

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**Not recorded.